

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

O.A./61/00156/2021

This the 3rd day of February, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mr Liaqat Ali Khan, age 42 years, S/o Talib Hussain, R/o Dheri Dhara, Tehsil Manjakote, District Rajouri, A/p Posted as Patwari Baramulla.

.....Applicants
(Advocate: Mr. Muzaffar Iqbal Khan vice Mr Mazher Ali Khan)

Versus

1. Union Territory of Jammu and Kashmir, Through Commissioner Secretary to Government, Revenue Department, Civil Secretariat, J&K Government, Jammu/Srinagar. (180001)
2. The Financial Commissioner, J&K Government, Jammu. (180016).
3. The Divisional Commissioner, Kashmir. (190001)

.....Respondents

(Advocate:- Mr. Rajesh Thapa, D.A.G.)

O R D E R
[O R A L]

Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicant submits that the applicant is aggrieved by the action and inaction on the part of the respondents of not considering the applicant for promotion to the post of Girdawar Qanoongos under ALC category for the district Baramulla despite the applicant being eligible and qualified Patwari. He further submits that the applicants would be satisfied if a direction is given to the respondents to consider and decide

the representation of the applicant dated 23.10.2020 (Annex. A-5) by passing a reasoned and speaking order within a stipulated period of time.

2. In view of the submissions made by learned counsel for the applicant, the O.A. is disposed of with a direction to the respondents to decide the representation of the applicant dated 18.10.2020 (Annex. A-X) by passing a reasoned and speaking order in accordance with the relevant rules and intimate the same to the applicant, within a period of one month from the date of receipt of a certified copy of this order.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to cost.

(ANAND MATHUR)
MEMBER (A)

ss/-

(RAKESH SAGAR JAIN)
MEMBER (J)